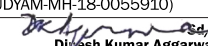


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ELEGANT FORGE & EQUIPMENTS PRIVATE LIMITED
 THE FORM G IN THE MATTER OF THE CORPORATE DEBTOR WAS PUBLISHED ON
 SEPTEMBER 02, 2025 AND THE SAME IS BEING PUBLISHED AGAIN EXTENDING
 THE TIMELINES FOR SUBMISSION OF EXPRESSION OF INTEREST.
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS
1.	Name of the Corporate debtor along with PAN/ CIN/ LLP No. Elegant Forge & Equipments Private Limited CIN: U28910MH2015PTC268212 PAN: AAFCK9236Q
2.	Address of the Registered office 701/A, Meenaxi Apartments, Gokuldham, Goregoan(E), Mumbai City, Mumbai, Maharashtra, India, 400063
3.	URL of website https://elegantforge.com/index.html
4.	Details of place where majority of fixed assets are located As per the information received from the Erstwhile Management, the equipments/ tangible fixed and movable assets are located at Plot 474, 475, Kanchad-Biloshi Road, Village Biloshi, Taluka: Wada, District: Palghar. Maharashtra State, India.
5.	Installed capacity of main products/ services The loans were taken to set up a large green-field forging plant at Wada, Palghar District, with a designed capacity of 72,000 MT per annum of forged components. As per the information received from the Erstwhile Management, the installed capacity as on insolvency commencement date is 18000 ton p.a.
6.	Quantity and value of main products/ services sold in last financial year NA
7.	Number of employees/ workmen There are no regular Employees/ Workmen at the factory as on the CIRP Commencement Date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: The information to the extent made available to the undersigned from the erstwhile management can be obtained by the Prospective Resolution Applicant from cirp.elegantforge@gmail.com .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: The same can be obtained by the Prospective Resolution Applicants from cirp.elegantforge@gmail.com
10.	Last date for receipt of expression of interest 13-11-2025
11.	Date of issue of provisional list of prospective resolution applicants 17-11-2025
12.	Last date for submission of objections to provisional list 22-11-2025
13.	Date of issue of final list of prospective resolution applicants 24-11-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 24-11-2025
15.	Last date for submission of resolution plans 24-12-2025
16.	Process email ID to submit EOI cirp.elegantforge@gmail.com
17.	Details of Corporate Debtor's registration status as MSME MSME Registered (Udyam Registration Number: UDYAM-MH-18-0055910)


Dinesh Kumar Aggarwal
 Resolution Professional

For Elegant Forge & Equipments Private Limited
 Reg No. IBBI/IPA-002/IP-N00690/2019-2020/12843
 Validity for Authorisation of Assignment: December 31, 2025
 Address Registered with IBBI: 1507 07, Highland Park, Kolshet Road,
 Behind D Mart, Thane, Maharashtra, 400607
 Correspondence Address: KDRA Insolvency Professionals Private Limited, 1601,
 Unicorn, Dattaji Salvi Marg, Andheri West, Mumbai - 400053.
 Reg Email Id: dinesh.aggarwal31@gmail.com
 Process Specific Email Id for correspondence: cirp.elegantforge@gmail.com
 Date: 29.10.2025, Place: Mumbai

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ELEGANT FORGE & EQUIPMENTS PRIVATE LIMITED

THE FORM G IN THE MATTER OF THE CORPORATE DEBTOR WAS PUBLISHED ON SEPTEMBER 02, 2025 AND THE SAME IS BEING PUBLISHED AGAIN EXTENDING THE TIMELINES FOR SUBMISSION OF EXPRESSION OF INTEREST.
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the Corporate debtor along with PAN/ CIN/ LLP No.	Elegant Forge & Equipments Private Limited CIN: U28910MH2015PTC268212 PAN: AAFCK9236Q
2.	Address of the Registered office	701/A, Meenaxi Apartments, Gokuldham, Goregoan(E), Mumbai City, Mumbai, Maharashtra, India, 400063
3.	URL of website	https://elegantforge.com/index.html
4.	Details of place where majority of fixed assets are located	As per the information received from the Erstwhile Management, the equipments/ tangible fixed and movable assets are located at Plot 474, 475, Kanchad-Biloshi Road, Village Biloshi, Taluka: Wada, District: Palghar, Maharashtra State, India.
5.	Installed capacity of main products/ services	The loans were taken to set up a large green-field forging plant at Wada, Palghar District, with a designed capacity of 72,000 MT per annum of forged components. As per the information received from the Erstwhile Management, the installed capacity as on insolvency commencement date is 18000 ton p.a.
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	There are no regular Employees/ Workmen at the factory as on the CIRP Commencement Date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The information to the extent made available to the undersigned from the erstwhile management can be obtained by the Prospective Resolution Applicant from cirp.elegantforge@gmail.com .
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14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24-11-2025
15.	Last date for submission of resolution plans	24-12-2025
16.	Process email ID to submit EOI	cirp.elegantforge@gmail.com
17.	Details of Corporate Debtor's registration status as MSME	MSME Registered (Udyam Registration Number: UDYAM-MH-18-0055910)

Sd/-

Dinesh Kumar Aggarwal
Resolution Professional

For Elegant Forge & Equipments Private Limited

Reg No. IBB/IPA-002/IP-N00890/2019-2020/12843

Validity for Authorisation of Assignment: December 31, 2025

Address Registered with IBB: 1507 07, Highland Park, Kolshet Road, Behind D Mart, Thane, Maharashtra, 400607

Correspondence Address: KDRA Insolvency Professionals Private Limited, 1601, Unicorn, Dattaji Salvi Marg, Andheri West, Mumbai - 400053.

Reg Email Id: dinesh.aggarwal31@gmail.comProcess Specific Email Id for correspondence: cirp.elegantforge@gmail.com

Date: 29.10.2025, Place: Mumbai

फॉर्म जी	
स्वास्त्याच्या अभिव्यक्तीकरिता निमंत्रण	
एलिगंट फोर्ज अँड इन्फोर्मेटिक्स प्रायव्हेट लिमिटेड करिता	
कॉर्पोरेट कर्जदारांच्या प्रकरणातील फॉर्म जी ०२ सप्टेंबर, २०२५ रोजी प्रकाशित करण्यात आला होता आणि तो स्वास्त्याच्या अभिव्यक्तीकरिता वेळापत्रकातील वाढीनुसार पुन्हा प्रकाशित करण्यात येत आहे (इन्सॉल्वन्सी अँड बँकप्टसी बोर्ड ऑफ इंडिया (इन्सॉल्वन्सी रिझॉल्युशन प्रोसेस फॉर कॉर्पोरेट पर्सन्स) रेग्युलेशन, २०१६ च्या रेग्युलेशन ३६ए च्या सब रेग्युलेशन (१) अन्वये)	
अ. क्र.	संबंधित तपशील
१.	पॅन/सीआयएन/एलएलपी नं. सह कॉर्पोरेट कर्जदारांचे नाव
२.	नॉदणीकृत कार्यालयाचा पत्ता
३.	वेबसाईटची यूआरएल
४.	जास्तीत जास्त स्थावर मत्ता असलेल्या ठिकाणाचे तपशील
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता
६.	मागील आर्थिक वर्षात विकलेली मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य
७.	कर्मचारी /कामगारांची संख्या
८.	दोन वर्षांची शेवटची उपलब्ध वित्तीय विवरणे (अनुसूचीसह), धनकोंची सूची यासह पुढील तपशील, प्रक्रियेच्या त्यानंतरच्या घटनांच्या संबंधित तारखा येथे उपलब्ध
९.	संहितेच्या कलम २५(२)(एच) अंतर्गत रिझॉल्युशन अर्जदारांसाठी पात्रता येथे उपलब्ध आहे:
१०.	स्वास्त्य अभिव्यक्ती प्राप्त करण्याची अंतिम तारीख
११.	संभाव्य रिझॉल्युशन अर्जदारांची तात्पुरती सूची जारी करण्याची तारीख
१२.	तात्पुरत्या यादीवर हरकती सादर करण्याची शेवटची तारीख
१३.	संभाव्य रिझॉल्युशन अर्जदारांची अंतिम यादी जारी करण्याची तारीख
१४.	संभाव्य रिझॉल्युशन अर्जदारांसाठी माहिती ज्ञाप्ती, इन्व्हॉल्युशन मॅट्रीक्स आणि रिझॉल्युशन प्लानसाठी विनंती जारी करण्याची तारीख
१५.	रिझॉल्युशन प्लान सादरीकरणाकरीता अंतिम तारीख
१६.	ईओआय सादर करण्यासाठी प्रक्रिया
१७.	एमएसएमई म्हणून कॉर्पोरेट कर्जदारांच्या नॉदणीकृत स्थितीचा तपशील
सही/- दिनेश कुमार अग्रवाल रिझॉल्युशन प्रोफेशनल एलिगंट फोर्ज अँड इन्फोर्मेटिक्स प्रायव्हेट लिमिटेड करिता नॉद. क्र. आयबीबीआय/आयपीए-००२/आयपीए-एन००८९०/२०१९-२०२०/१२८४३ असाईमेंट अधिकृत करण्याची वैधता: डिसेंबर ३१, २०२५ आयबीबीबीआय कडील नॉदणीकृत पत्ता: १५०७, ०७, हायलॅण्ड पार्क, कोलशेत रोड, डीमार्ट मार्गे, ठाणे, महाराष्ट्र ४००६०७. पत्रव्यवहाराचा पत्ता: केडीआरए इन्सॉल्वन्सी प्रोफेशनल्स प्रायव्हेट लिमिटेड, १६०१, युनिकॉर्न, दत्ताजी साळवी मार्ग, अंधेरी पश्चिम, मुंबई-४०००५३. नॉद. ईमेल आयडी: dinesh.aggarwal31@gmail.com पत्रव्यवहाराकरीता विशिष्ट प्रक्रिया ईमेल आयडी: cirp.elegantforge@gmail.com दिनांक: २९.१०.२०२५, ठिकाण: मुंबई	